

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 256 OF 2014 & IA NO. 422 OF 2014,
APPEAL NO. 22 OF 2015 & IA NO. 20 OF 2015,
APPEAL NO. 8 OF 2015 & IA NO. 10 OF 2015,
APPEAL NO. 9 OF 2015 & IA NO. 11 OF 2015 &
APPEAL NO. 15 OF 2015 & IA NO. 17 OF 2015**

Dated : 26th September, 2016

In the matter of:

APPEAL NO. 256 OF 2014 & IA NO. 422 OF 2014

M/s Patikari Power Pvt. Ltd. Appellant(s)
Vs.
Himachal Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 22 OF 2015 & IA NO. 20 OF 2015

M/s Dharamshala Hydro Power Ltd. Appellant(s)
Vs.
Himachal Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 8 OF 2015 & IA NO. 10 OF 2015

M/s Ascent Hydro Projects Ltd. Appellant(s)
Vs.
Himachal Pradesh State Electricity Board Ltd. & Ors. Respondent(s)

APPEAL NO. 9 OF 2015 & IA NO. 11 OF 2015

M/s Ginni Global Pvt. Ltd. Appellant(s)
Vs.
Himachal Pradesh State Electricity Board Ltd. & Ors. Respondent(s)

APPEAL NO. 15 OF 2015 & IA NO. 17 OF 2015

M/s Harison Hydel Construction Co. Pvt. Ltd.

.... Appellant(s)

Vs.

Himachal Pradesh State Electricity Board Ltd. & Ors.

.... Respondent(s)

ORDER

The court has not assembled today. As agreed by the parties, list the matter on **22nd November, 2016.**

Court Master

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